

फॉ. सं./F. No. A-12026/12/2024-CA Cell-DOR-DOR

भारत सरकार/Government of India

वित्त मंत्रालय/Ministry of Finance

राजस्व विभाग/Department of Revenue

सक्षम प्राधिकारी सेल/Competent Authority Cell

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Room No. 14108, C-Wing, Fourth Floor,

Kartavya Bhawan-1, New Delhi

Dated 13 August, 2026

### **VACANCY CIRCULAR**

Applications are invited in the Proforma given, from the officers working under Central Government through proper channel for filling up one post of Joint Commissioner, in the Office of the Competent Authority & Administrator, Chennai on deputation basis.

**Name of Post :** Joint Commissioner (Group 'A' Gazetted)  
**Scale of Pay :** Rs.15600-39100 + G.P. Rs.7600,  
Pay Level – 12 (7th CPC)

#### **Eligibility Criteria:**

**(a) Officers under the Central Government: -**

- i. holding analogous posts on a regular basis in the present cadre or department, or*
- ii. with five years' service in the grade rendered after appointment thereto on regular basis in the scale of pay Rs.15600-39100 with grade pay Rs.6600, pay Level – 11 (7<sup>th</sup> CPC) or equivalent in the parent cadre or department; and*

**(b) Possessing 10 years' experience in enforcement of regulatory laws or investigation of offences and collection of intelligence relating thereto.**

2. Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed four years. The maximum age limit for appointment by deputation shall not exceed 56 years as on the closing date of receipt of application.

3. Officers fulfilling the above mentioned eligibility criteria may send their application along with Bio-data in the prescribed proforma through proper channel along with Cadre Clearance, Vigilance Clearance, No Major Minor Penalty Certificate during the last 10 years, Integrity Certificate, Agreed List Status (wherever applicable), History of Posting and Certified copies of ACRs for the last five years to the undersigned at **Work Hall No. 14108, 4<sup>th</sup> Floor, C Wing, Kartavya Bhawan-1, Department of Revenue, Ministry of Finance, New Delhi-110001** on or before 20<sup>th</sup> September, 2026 or may be emailed at **deepak.23@gov.in** or **avneeshpratap.singh@gov.in**. The selected officers shall not be allowed to withdraw his/her application. Further information is available at website: **dor.gov.in**.

**From pre page: -**

4. The vacancy may be given wide publicity and a copy of the same may be hosted on the website of your organization also.

  
(Avneesh Pratap Singh)

Under Secretary to the Government of India

Phone No.: 011-24012544

To:

- 1) Secretary (Revenue)/ Joint Secretary (Revenue)/ JS(Admn) CBIC/ JS(Admn) CBDT/ Commissioner (Coord.), CBIC/Commissioner (Coord.), CBDT
- 2) All Ministries/Departments of Government of India.
- 3) Competent Authorities (SAFEMA/NDPSA), Delhi/Kolkata/ Mumbai/ Chennai.
- 4) Registrar, Appellate Tribunal, New Delhi.
- 5) DGIT(HRD), CBDT, 2<sup>nd</sup> Floor, Gate no. 1, Jawahar Lal Nehru Stadium, New Delhi – 110003 with the request to circulate this vacancy circular among IRS officers under CBDT.
- 6) Enforcement Directorate, 6<sup>th</sup> Floor, Lok Nayak Bhawan, Khan Market, New Delhi-110003.
- 7) Central Bureau of Narcotics, Narcotics Commissioner of India, 19, The Mall, Morar, Gwalior-474006.
- 8) US(Ad.II), CBEC with the request to circulate this vacancy circular among IRS officers under CBIC.
- 9) Directorate of Revenue Intelligence, D Block, I. P. Bhawan, I. P. Estate, New Delhi-110002.
- 10) Narcotics Control Bureau, Ministry of Home Affairs, West Block no.1, Wing no.5, R.K. Puram, New Delhi-110066.
- 11) Director General, Central Reserve Police Force, CGO complex, Lodhi Road, New Delhi.
- 12) Director General, Central Industrial Security Force, Block no. 13, CGO Complex, Lodhi Road, New Delhi.
- 13) Director General, Assam Rifles Shillong-10 through LOAR, Room No.171, North Block, New Delhi.
- 14) Director General, Indian Tibet Boarder Police, Block No.2, CGO Complex, New Delhi.
- 15) Director General, Sashtra Seema Bal, East Block 5, R. K. Puram, New Delhi.
- 16) Director General, National Security Guard, Mehram Nagar, Palam Colony, near Domestic Airport, New Delhi-110037.
- 17) Under Secretary (Computer Cell) for hosting the vacancy circular on the website of Deptt. Of Revenue
- 18) Webmaster, CBIC, Directorate of Systems, New Delhi for hosting this O.M. on the website of CBIC.
- 19) Webmaster, CBDT, Room No. 7008, Aayakar Bhawan, Vaishali, Ghaziabad. U.P. for hosting this O.M. on the website of CBDT
- 20) Under Secretary (Coord.), Department of Personnel & Training, Room No. 3, North Block, New Delhi for hosting this vacancy circular on the website of DoPT

**BIO-DATA**

**APPLICATION FOR THE POST OF JOINT COMMISSIONER IN THE OFFICE OF THE COMPETENT  
AUTHORITY & ADMINISTRATOR, CHENNAI**

1. Name of the Applicant:
2. Date of Birth:
3. Date of Retirement:
4. Educational Qualification:
5. Present Post held, date from which Held:
6. Whether ad-hoc or regular:
7. Scale of pay, Basic Pay and Grade Pay:
8. Experience in the subject field:
9. Brief service particulars:
10. Nature of duties performed in brief:
11. History of Posting:
12. Certificate as per Annexure-A
13. Remarks/Any other information:

**Signature of the applicant with date**  
Tel/Fax No.  
(Office)  
(Mobile)  
(Email ID)

**Certificate by Parent Office:**

The information furnished by the candidate has been verified from the records and is found correct.

**Signature**  
**With rubber stamp**

**CERTIFICATE**

This is to certify that I ....., working as ..... possess 10 years of experience in enforcement of regulatory laws or investigation of offences and collection of intelligence relating thereto.

**Signature of the applicant with date**

**Tel/Fax No.**

**(Office)**

**(Mobile)**

**(Email ID)**

**Certified by Parent Office**

**Signature**

**With rubber stamp**